

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 52 OF 2015 & IA NOS. 55, 70 & 71 OF 2015
AND
APPEAL NO. 53 OF 2015 & IA NOS. 72 & 73 OF 2015

Dated: 21st September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s Monnet Ispat and Energy Ltd.

.... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Umesh Prasad
Mr. Mohit Rai for R-1

Ms. Suparna Srivastava
Ms. Sanjna Dua for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **24.10.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**